

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 09.05.2019 (THURSDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 203 of 2019	Saravana Global Holdings Ltd & Anr. Vs. Bafna Pharmaceuticals Ltd & Ors.	Yashvardhan Bandi	T.N. Durga Prasad (R2), KV Balakrishnan, PV Dinesh (R-SBI) Soumik Ghosal (R3)

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 665 of 2018	Bohar Singh Dhillon Vs. Rohit Sehgal (Interim R.P.) & Ors.	Ambhoj Kumar Sinha	Akshay Goel(R1-35) Manisha Choudhary-R (2-34)

For Orders

2.	I.A No. 1576 of 2019 in Comp. App. (AT) (Ins) No. 455 of 2019	Gurjeet Singh Johar Vs. Naveen Kumar Gupta Interim Resolution professional for C & C Construction Ltd & Anr.	Ankita Sinha	Pulkit Deora-IRP
3.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr.	Vikrant singh Bloria	Robin Singh-R3
4.	Comp. App. (AT) (Ins) No. 744 of 2018	Daimler Financial Services India Pvt. Ltd. Vs. Cosmic Ferro Alloys Ltd. & Ors.	Deepika Kumari	Dhruv Dewan-R1 Akhilesh-R3 Lalit Gupta-R4
5.	Comp. App. (AT) (Ins) No. 108 of 2019	Global Infonet Distribution Pvt Ltd. Vs. Ikyam Solutions Pvt Ltd.	Ketan Madan	Rajeev Sharma
6.	Comp. App. (AT) (Ins) No.123 of 2019	Shashi Mohan Garg. Vs. International Asset Reconstruction Company Pvt Ltd & Anr.	Ankur Goel	Mithun Shashank
7.	Comp. App. (AT) No. 90 of 2019	Rohit Garodia. Vs. Vito India Advisors Pvt Ltd & Ors.	Nitin Mishra	

For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No.501 of 2019	C.Mahendra International Ltd. Vs. Naren Sheth & Anr.	Pai Amit	
9.	Comp. App. (AT) (Ins) No.502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt Ltd.	S.L.Gupta	

10.	Comp. App. (AT) (Ins) No.503 of 2019	Aasaan Global Trade. Vs. Vasudevan & Ors.	A.Muraleedharun	
11.	Comp. App. (AT) (Ins) No.504 of 2019	Manjeet Singh Chawla. Vs. Next Door Learning Solutions (P) Ltd.	Prachi Johri	
12.	Comp. App. (AT) No.112 of 2019	Mantena Raju Narasu Vs. Lexus Technologies Pvt. Ltd. & Ors.	Nithin Chowdary	
13.	Competition App. (AT) No. 20-21 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	Gunjan Chowksey	Navdeep Singh Suhag-R1

For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 550 of 2018	Bharat Petroresources Ltd. Vs. Monnet Ispat & Energy Ltd. & Anr. With	Amar Gupta	Siddhant Kant (R-1), Pranjit Bhattacharya R-2)
15.	Comp. App (AT) (Ins) No. 562 of 2018	Gail (India) Ltd. Vs. State Bank of India & Ors. With	Sumit Kumar Vats	Spandan Biswal-R1 Misha (R-3) Ajitesh Suri-RP
16.	Comp. App. (AT) (Ins) No. 555 of 2018	IFCI Limited Vs. R.P. for Monnet Ispat &Energy Ltd. With	N.P.S. Chawla	Himanshu Satija-R1 Misha-R2
17.	Comp. App. (AT) (Ins) No. 802 of 2018 & 38 of 2019	Bharat Heavy Electricals Ltd. Vs. Sumit Binani, R.P. for Monnet Ispat & Energy Ltd.	Anand Verma	Himanshu Satija- RP Misha Bishwajit Dubey- SBI
18.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. with	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
19.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. with	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
20.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. with	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
21.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
22.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	
23.	Comp. App. (AT) (Ins) No. 790 of 2018	State Bank of India Vs. Topworth Steels & Power Pvt. Ltd.	Sindhu T.P.	Ranjan Kr. Pandey
24.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	Mohak Sharma
25.	Comp. App. (AT) (Ins) No. 127 of 2019	Tapan Basu Roy Vs. Blue Star Ltd & Anr.	Ankit Jain	Smita Kant-R1 Approv Shukla-R2

26.	Comp. App. (AT) (Ins) No. 260 of 2019	JDA Consultancy Services Pvt Ltd. Vs. Asset Reconstruction Company (India) Ltd & Ors.	Goutham Shivshankar	Bharat Sood Mayank Pandey- R3
27.	Comp. App. (AT) (Ins) No. 350 of 2019	Armada Singapore Pte. Ltd. Vs. Ashapura Minechem Ltd. With	Saswat Pattnaik	Srishti Govil, Rajesh Bohra
28.	Comp. App. (AT) (Ins) No. 365 of 2019	J.P. Morgan Chase Bank N.A Vs. Ashapura Minechem Ltd. & Anr. With	Ashish Mukhi	Rajesh Bohra
29.	Comp. App. (AT) (Ins) No. 439 of 2019	HDFC Bank Ltd. Vs. Ashapura Minechem Ltd.	Kunal Tandon	
30.	Comp. App. (AT) (Ins) No. 404 of 2019	State Tax Officer (1) Vs. Rainbow Papers Limited.	Hemantika Wahi	
31.	Comp. App. (AT) (Ins) No. 430 of 2019	Sikkim Ferro Alloys ltd. Vs. Akshata Mercantile Pvt Ltd Through Its Resolution Professional With	Sandeep Bisht	P. V. Dinesh-RP
32.	Comp. App. (AT) (Ins) No. 431 of 2019	Mangesh Heeraji Gorivale Vs. Akshata Mercantile Pvt Ltd. Through its Resolution Professional	Ranjan Kumar Pandey	P. V. Dinesh-RP
33.	Comp. App. (AT) (Ins) No. 434 of 2019	Arun Enterprises Vs. Mansfield Cables Company Ltd. & Anr.	Gautam Singh	
34.	Comp. App (AT) No. 102 of 2018	Shirish Deepak Kulkarni Vs. Union of India	Sukriti Jaggi	Sanjay Shorey
35.	Competition. App. (AT) No.13 of 2019	Rathi Steel (Dakshin)Ltd. Vs. Competition Commission of India & Anr. With	Anand shanker Jha	Om Prakash Shukla
36.	Competition. App. (AT) No.14 of 2019	Rathi Special Steels Ltd. Vs. Competition Commission of India. With	Anand shanker Jha	Om Prakash Shukla
37.	Competition. App. (AT) No.15 of 2019	Rathi Bars Ltd. Vs. Competition Commission of India & Anr.	Anand shanker Jha	Om Prakash Shukla

After the above or 12: 00 Noon, whichever is earlier.

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 410 of 2018	Oswal Greentech Ltd. Vs. Pankaj Oswal & Ors. With	Amish Tandon	Mayank Mishra- R1

2.	Comp. App. (AT) No. 411 of 2018	Aruna Oswal Vs. Pankaj Oswal & Ors. with	Milan Singh Negi	Mayank Mishra- R1
3.	Comp. App. (AT) No. 412 of 2018	Oswal Agro Mills Ltd. Vs. Pankaj Oswal & Ors.	Harpreet	Raghav Sabharwal- R1

Note: The Court will not sit after 01:00 PM.

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Registrar